



**Government of Jammu and Kashmir
Housing and Urban Development Department
Civil Secretariat, Jammu/Srinagar**

Notification

Jammu, the 4 March, 2019.

SRO 160 .-Whereas, the Town Planning Organization, Kashmir, on behalf of the Srinagar Development Authority, prepared the revised draft Master Plan of Srinagar-2035 for the local area of 766 Sq. Kilometers, which includes the extended areas as notified by the Government in terms section 10 (1) of Jammu and Kashmir Development Act, 1970, for inviting the suggestion and objection from the general public; and

Whereas, the Government vide order No. 226-HUD of 2017 dated: 09.11.2017, constituted an Evaluation Committee for the scrutiny of suggestions and objections received from general public, stake holders and public representatives; and

Whereas, a Sub-Committee was framed by the Chairman of the Evaluation Committee, on 06.12.2017, to examine the suggestions and objections for its further deliberation by the Evaluation Committee. The Sub-Committee, after detailed exercise, submitted its report to the Evaluation Committee on 28.08.2018; and

Whereas, the Evaluation Committee, after scrutinizing the suggestions and objections received from general public and all stakeholders, including report of Sub-Committee, furnished its recommendations for their incorporation in the final Master Plan of Srinagar-2035 on 22.10.2018; and

Whereas, the Government, after having examined the draft Master Plan of Srinagar and recommendations submitted by the Evaluation Committee approved the draft Master Plan of Srinagar-2035, along with recommendations of the Committee with modifications vide State Administrative Council (SAC) Decision No. : 40/5/2019 dated: 13-02-2019.

Now, therefore, in exercise of the powers conferred by the section 11 of Jammu and Kashmir Development Act, 1970, the Government hereby notifies that Master Plan -2035 of Srinagar Metropolitan Region, as approved and forming Annexure to this notification which shall come into operation from the date of the issuance of this notification.

The copies of the Master Plan Srinagar-2035, shall be available for inspection of the general public at following offices on all working days.

1. Divisional Commissioner, Kashmir.
2. Deputy Commissioners of Srinagar/Budgam/Ganderbal/Baramulla/Bandipora and Pulwama.

3. Vice Chairman, Srinagar Development Authority.
4. Commissioner, Srinagar Municipal Corporation.
5. Chief Town Planner, Kashmir.

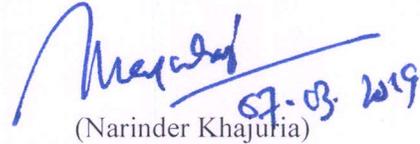
By order of the Government of Jammu and Kashmir.

S/d-
(Dheeraj Gupta) IAS
Principal Secretary
Housing & Urban Dev. Department
Dated: 07.03.2019

No: HUD-68/2004/SDA-III

Copy to the:-

1. All Financial Commissioners.
2. Vice-Chairman & Director General, J&K Institute of Management, Public Administration and Rural Development.
3. Director General of Police, J&K.
4. Transport Commissioner, J&K Government.
5. Principal Secretary to the Governor, J&K.
6. Chief Electoral Officer, J&K.
7. All Principal Secretaries to the Government.
8. Principal Resident Commissioner, J&K Government, New Delhi.
9. Chief Executive Officers, Jammu/Srinagar Metropolitan Region Development Authorities.
10. All Commissioners/Secretaries to the Government.
11. Divisional Commissioner, Jammu/Kashmir.
12. Inspector General of Police, Jammu/Kashmir Zone.
13. Deputy Commissioner, Jammu/Srinagar.
14. Chief Executive Officer(s), Jammu/Srinagar Smart City Limited.
15. Chief Executive Officer, Economic Reconstruction Agency.
16. Commissioner, JMC/SMC.
17. Director, ULB, Jammu/Kashmir.
18. Vice Chairman, JDA/SDA/LAWDA.
19. Managing Director, J&K Housing Board.
20. Chief Town Planner, Town Planning Organization, Jammu/Kashmir.
21. Chief Architect, J&K Architect Organization.
22. OsSD to Advisor (K)/ Advisor (G)/ Advisor (S)/ Advisor (KS).
23. General Manager, Ranbir Government Press, Jammu, for publication in the extra-ordinary/next issue of the Government Gazette.
24. Private Secretary to the Chief Secretary.
25. PS to the Principal Secretary, Housing and Urban Development Department.
26. Government Order File (w.2.s.c)
27. Master file/Stock file.


(Narinder Khajuria)

Additional Secretary to Govt.
Housing and Urban Dev. Department.